

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

C.P. (IB)/551(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 14.11.2022

NAME OF THE PARTIES:

Mudhit Madanlal Gupta

Vs

Supreme Construction And Developers Private
Limited

SECTION: 70F OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Tanvi Mehta, Ld. Counsel for the Petitioner present. Mr. Akshay Kamble, Ld. Counsel for the Corporate Debtor present.
2. Counsel for the Petitioner is not ready to argue the case.
3. List this matter on **02.01.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)